

DIVISION BENCH

O-145

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1243(KB)2020
COMP.APPL/20(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	TENKI TENDUF-LA DAVIS Vs. WINDAMERE HOTEL LIMITED		
Under Section	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--------------------------------|------------------|
| 1. | Mr. Jishnu Saha, Sr. Advocate |] For Petitioner |
| 2. | Mr. Ishaan Saha, Advocate |] |
| 1. | Mr. Manju Bhuteria, Advocate |] For Respondent |
| 2. | Ms. Rajshree Kajaria, Advocate |] |
| 3. | Ms. Sonia Sharma, Advocate |] |

ORDER

1. Ld. Senior Counsel / Ld. Counsel for the parties present.
2. List this matter on 13/07/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.